

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 427
IB/2560/ND/2019

IN THE MATTER OF:

Redhex It Solutions Pvt Ltd

...

Applicant

Vs

Macor Packaging Ltd

Respondent

Under Section 9 of IBC, 2016.

Order delivered on 13.05.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,

HON'BLE MEMBER (JUDICIAL)

DR. SANJEEV RANJAN,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

:

For the ITD

: Mr. Gaurav Gupta, SSC,

Mr. Shivendra Sigh, JSC

Mr. Yojit Pareek, JSC, Mr. Namit Gupta

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to paucity of time, the matter is adjourned to **12.06.2024**.

Sd/-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)